

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Co.Appeal 299 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2021**

Name of the Company:

Raj Kishan Saxena
V/s
Cadila Healthcare Ltd & Ors

Section:

59 of Co.Act, 2013

ORDER

Learned Counsel Mr. Vaibhav Verma appeared for the Petitioner.

Learned PCS Mr. Manoj Hurkat appeared for the Respondent No. 1 & 2

Learned PCA Mr. Malay Pandit appeared for the Respondent no. 4.

The matter stands adjourned to 08.03.2021 for further consideration.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 18th day of January, 2021

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